

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM.II/93-94/2016-Estt/

5<sup>th</sup> October, 2017

In terms of the declaration of the results for the posts of Deputy Registrar and Assistant Registrar in the High Court of Meghalaya vide Notification No.HCM.II/93-94/2016-Estt/1569 dated 3<sup>rd</sup> October, 2017, the candidate standing at merit No.1 for both the posts, Smti Anindita Sarki Yadav, was to state her option by 10<sup>th</sup> October, 2017, to join any one of the posts. Smti Anindita Sarki Yadav has, by her intimation dated 4<sup>th</sup> October, 2017, opted to join the post of Deputy Registrar.

In view of the above, offer for appointment need not be kept pending until 10<sup>th</sup> October, 2017.

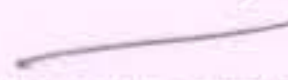
Therefore, in partial modification of Notification No. HCM.II/93-94/2016-Estt/1569 dated 3<sup>rd</sup> October, 2017, the offer for joining on the post of Deputy Registrar is extended to Smti Anindita Sarki Yadav [Roll No. 5003]; and consequently, the offer for joining on the post of Assistant Registrar is extended to the candidate at merit No.2, namely Smti. Sagarika Sen Ghosh [Roll No.5043].

The candidates above-named are required to report their acceptance to the Registrar General of the High Court of Meghalaya on or before 16<sup>th</sup> October, 2017.

In case of the selected candidate/s failing to report by the given date, appointment may be offered to the candidate/s next in merit.

Joining of the selected candidate/s will be subject to medical and police verification reports.

By order,

  
REGISTRAR GENERAL

No.HCM.II/93-94/2016-Estt/ 1570A

5<sup>th</sup> October, 2017

Copy for information to:-

1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. P.S. to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. P.S. to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
5. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
- ✓ 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
7. Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
8. The Account-cum-Cashier, High Court of Meghalaya.
9. To the concerned candidates above named.
10. Notice Board.
11. Office File.

  
REGISTRAR GENERAL